

अतारांकित प्रश्न संख्या :-

98

दिनांक :-

09/08/2017

प्रश्नकर्ता का नाम :-

श्री सौरभ भारद्वाज

क्या उपमुख्यमंत्री/ मंत्री यह बताने की कृपा करेंगे कि :-

प्रश्न	उत्तर
(क) ग्रेटर कैलाश विधान सभा क्षेत्र में दिल्ली आश्रय सुधार बोर्ड की जमीन पर सांसद निधि से दक्षिण दिल्ली नगर निगम द्वारा बनाए गए व उसी के द्वारा इस्तेमाल किए जा रहे चिराग दिल्ली समुदाय भवन को वापस लेने हेतु डीयूएसआईबी द्वारा क्या कार्रवाई की गई है;	<u>उत्तर:दिल्ली शहरी आश्रय सुधार बोर्ड</u> दिल्ली शहरी आश्रय सुधार बोर्ड द्वारा चिराग दिल्ली में दिल्ली शहरी आश्रय सुधार बोर्ड की जमीन पर जो सामुदायिक केन्द्र दक्षिण दिल्ली नगर निगम द्वारा सांसद निधि से बनवाया गया है, को वापिस लेने के लिए समय-समय पर 15.07.2013, 29.09.2014 और 19.03.2016 को उप-आयुक्त, दक्षिण दिल्ली नगर निगम को पत्र लिखा गया है परन्तु अभी तक दक्षिण दिल्ली नगर निगम ने समुदाय भवन वापस नहीं किया है।
(ख) उपरोक्त मामले में डीयूएसआईबी द्वारा अन्य विभागों से किए गए पत्राचार की प्रति उपलब्ध करायें;	<u>उत्तर:दिल्ली शहरी आश्रय सुधार बोर्ड</u> पत्राचार की प्रति संलग्नक 'क' पर है।
(ग) जिस एग्रीमेन्ट और शर्तों पर दक्षिण दिल्ली नगर निगम को उक्त सम्पत्ति हैण्ड ओवर की गई थी, कृपया उसकी प्रति उपलब्ध कराएं ?	<u>उत्तर:दक्षिणी दिल्ली नगर निगम</u> अभियांत्रिक विभाग से प्राप्त सूचना के अनुसार:- विभाग में उपलब्ध जानकारी/अभिलेख के आधार पर यह ज्ञात होता है कि तत्कालीन निगम पार्षद ने सामुदायिक भवन, चिराग दिल्ली के निर्माण हेतु एक प्रस्ताव की पहल पत्र दिनांक 05.09.2007 एवं 02.08.2007 के द्वारा उपायुक्त, दिल्ली सरकार एवं माननीय महापौर, दिल्ली को संबोधित करते हुए भेजी गई थी। विशेष समिति (स्लम कॉलोनी, कटरा एवं हरिजन

बस्ती विकास एवं सुधार समिति) की बैठक में एक संकल्प पत्र संख्या 13 दिनांक 02.08.2007 के द्वारा पारित किया गया कि नए बड़े आकार की एक सामुदायिक भवन का निर्माण पहले से मौजूद सामुदायिक केन्द्र के स्थान पर चिराग दिल्ली में निर्मित किया जाए, जिसके बारे में अतिरिक्त आयुक्त (स्लम एवं जे.जे)को पत्र संख्या एफ.33/स्लम कमेटी/1458/सी एवं सी दिनांक 30.11.2007 द्वारा अवगत करा दिया गया था।

उत्तर:दिल्ली शहरी आश्रय सुधार बोर्ड

2010 में चिराग दिल्ली का समुदाय भवन दक्षिण दिल्ली नगर निगम को माननीय सांसद के आदेशानुसार दे दिया गया था। उस समय स्लम एवं जे.जे.विभाग वर्तमान में दिल्ली शहरी आश्रय सुधार बोर्ड, दिल्ली नगर निगम के अधीन था अतः कोई करारनामा नहीं किया गया है।



-6/c- [E → 61205] 8/c 9/c



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110 014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D-1323 /EE C-5/DUSIB/2016

Date: 19.03.2016

To,
Dy. Commissioner (South Zone),
South Delhi Municipal Corporation
Green Park, New Delhi.

Subject: Handing over of Community Centre at Chirag Delhi Back to DUSIB.

Reference no.-D/384/EE C-5/2013-14 dated 15.07.2013
D-737/EE C-5/2014-15 dated 29.09.2014

R/Sir,

With due regards it is submitted that the Community Centre at Chirag Delhi is situated on land owned by DUSIB (Erstwhile Slum & JJ Deptt.). The old Community hall was transferred to MCD in the year-2010 for its reconstruction by MCD out of MPIAD Fund Scheme. The said Community Centre has not been handed over back to DUSIB after its reconstruction by SDMC though requested vide letters dated 15.07.2013 & 29.09.2014.

Sh. Saurabh Bhardwaj, Hon'ble M.L.A, AC-50, Greater Kailash vide his letter dated 11.03.2016 addressed to CEO, DUSIB (copy enclosed) has desired to take this Community Centre back to DUSIB. Accordingly, it is requested to direct the concerned authorities of SDMC to hand over the possession of Community Centre at Chirag Delhi back to DUSIB at an early date.

With regards.

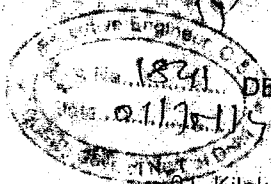
Yours Faithfully.

- S/-
(S.K. Varshney)
EE C-5
Ph no.-9717999192

Copy To:-

1. PS to CEO for kind information of CEO, DUSIB.
2. PS to Member (Engg.) for kind information of Member (Engg.).
3. SE (Properties) for kind information and further necessary action in pursuance of Hon'ble MLA's letter dated 11.03.2016.
4. SE-II for kind information and necessary action please.
5. AE-VI for information and pursuance.
6. Office copy/ Guard file.

[Signature]
19/03/16
EE C-5



**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER C-5**

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi-110014

No: D/737/EE-C-5/2014-15

Date: 29/09/2014

Subject: Handing Over of Community Centre at Chirag Delhi from SDMC to DUSIB.

It is hereby submitted that the aforesaid community hall at Chirag Delhi belongs to DUSIB (erstwhile S & JJ MCD). The community Hall was transferred to MCD for reconstruction after its demolition through MP LAD Fund. The work was taken up by DUSIB and completed by MCD in the year 2010. Now as per site inspection it has come to notice that the work of Construction of Community Hall has been completed and Community Hall is ready for public use.

Now, DUSIB has received a request letter from Delhi State Health Mission regarding allotment of space at Ground floor of the Community Hall at Chirag Delhi for running the Health Facilities. But the Community Hall has not yet been handed over back to DUSIB till date. Keeping in view of above it is requested that Community Hall be transferred back to DUSIB, GNCTD (erstwhile slum & JJ Department MCD) as it originally belonged to this department and was transferred to MCD for its reconstruction only. In this regard a file bearing No. EE DD-III/1112/10 dated 28.06.2010 was moved by undersigned (copy of noting enclosed). Also undersigned has sent a letter earlier to your good self regarding handing over back the Community Hall vide No. D/384/EE C-5/2013-14 dt. 15.07.2013.

Submitted for early action please

This has been conveyed to Mr. Rishabh Pradhan, Project Coordinator of DUSIB on 29/09/14

[Signature]
Executive Engineer C-5

Executive Engineer (Project) SZ-1
South Zone, SDMC

Copy to:

1. Dy. Commissioner, South Zone for kind information and to issue necessary directions to concerned officers please.
2. SE-II (DUSIB) for kind information please.
3. Dy. Director (Community Services) for kind information and further n.a. please
4. Sh. Raj Kumar, AE-VI / C-5
5. Office copy

*R 2108/2014
30/09/14*

AK-II
[Signature]

-SK-

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DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER C-5
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi-110014

No: D/384/EE/C-5/2013-14

Date: 15/7/2013

Subject : Handing Over of Community Centre at Chirag Delhi from MCD to DUSIB.

It is hereby submitted that the aforesaid community hall at Chirag Delhi belongs to DUSIB (erstwhile S & JJ MCD). The community Hall was transferred to MCD for reconstruction after its demolition through MP LAD Fund. The work was taken up by DUSIB and completed by MCD in the year 2010. Now as per site inspection it has come to notice that the work of Construction of Community Hall has been completed and Community Hall is ready for public use.

Keeping in view of above it is requested that Community Hall be transferred back to DUSIB, GNCTD (erstwhile slum & JJ Department MCD) as it originally belonged to this department and was transferred to MCD for its reconstruction only. In this regard a file bearing No. EE DD-III/112/10 dated 28.06.2010 was moved by undersigned (copy of noting enclosed).

Executive Engineer C-5

Executive Engineer (Project) SZ-1
South Zone, SDMC

Copy to:

1. Dy. Commissioner, South Zone for kind information and to issue necessary directions to concerned officers please.
2. SE-II (DUSIB) for kind information please.
3. Sh. Raj Kumar, AE-VI / C-5
4. Office copy

Executive Engineer C-5 15/7/13

3/c

6/c

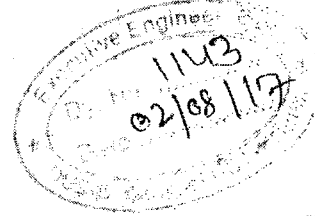
DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
OFFICE OF THE SUPTDG. ENGINEER -2
01, Kilokari, Ring Road Opp. Maharani Bagh, New Delhi-110014

No. F/C-II/SE-2/DUSIB/2017/D-311

Date 01.08.2017

To,

Dy. Commissioner (South Zone),
South Delhi Municipal Corporation,
Green Park, New Delhi.



Subject: Handing over of Community Centre at Chirag Delhi Back to DUSIB.

R/Sir,

This has reference to the letter Nos D/384/EEC-5/2013-14 dated 15.07.2013, D-737/EE C-5/2014-15 dated 29.09.2014 & MLA/AC-50 dated 07.7.2017 vide which EE C-5 has requested to direct the concerned officers of SDMC for handing over the possession of Community Centre at Chirag Delhi back to DUSIB. The said Community Centre at Chirag Delhi is situated on land owned by DUSIB (Erstwhile Slum & JJ Deptt.). The old Community hall was transferred to MCD in the year 2010 for its reconstruction by MCD out of MPLAD Fund Scheme. The said Community Centre has not been handed over back to DUSIB after its reconstruction by SDMC till now.

Sh. Saurabh Bhardwaj, Hon'ble M.L.A., AC-50, Greater Kailash vide his letter dated 11.03.2016 and subsequent letter dated 07.07.2017 addressed to CEO DUSIB (Copy enclosed) has desired to take this Community Centre back to DUSIB. The matter has also been raised in the Delhi Assembly by the Hon'ble MLA. Accordingly, it is requested to direct the concerned authorities of SDMC to hand over the possession of Community Centre at Chirag Delhi back to DUSIB at an early date.

With regards,

Yours Faithfully


(T.S. Grover)

SE-2

Copy to:-

1. PS to CEO for kind information of latter.
2. Member (Engg.) for kind information.
3. CE-I
4. Dir.(IAL)
- ✓ 5. EE C-5
6. Office Copy